

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 197 OF 2015

Dated: 2nd March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Sree Rayalaseema Alkalies & Allied Chemicals Ltd. Appellant (s)
Versus
Karnataka Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Ms. Srishti Govil for R.2, 4 & 6
Mr. K.V. Muthukumar for
Mr. Ashok Bannidinni for R.5

ORDER

Learned counsel for the appellant seeks three weeks time to file rejoinder.
He may file the same on or before 23.03.2016 after serving copy on the other
side.

List the matter on **21.04.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**